

COURT - II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 26 OF 2011

Dated: 24th August, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

**Bihar State Electrify Board ... Appellant (s)
Versus**

Bihar Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s) : Ms. Shilpi Shah for
Mr. Mohit Kumar Shah

Counsel for the Respondent(s) : Mr. Apoorva Misra for R-2 & 19
Mr. Santosh Mishra for R-27

ORDER

At the request of the learned Counsel for the appellant, post the matter **for hearing on 13.09.2011.**

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

PK /RKT